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RESERVED:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration T.A.No.117 of 1987(W.P.NO.801 of 1984).

Vyas Singh Petitioner.

Versus

Railway Board and 2 others..... Respondents.

CONNECTED WITH.

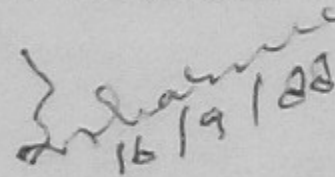
REGISTRATION T.A. NO. 113 OF 1987(W.P.NO.6006 of 1984),
³¹
~~32~~ Writ Petitions and one Original Application).

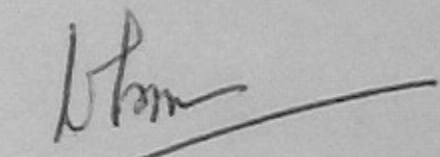
Hon'ble D.S.Misra- AM
Hon'ble G.S.Sharma-JM

(By Hon.G.S.Sharma-JM)

....

For judgment see our judgment of
~~the~~ date passed in Jagdish Prasad Phulbhati's
case(T.A. No.113 of 1987).


16/9/88
J.M.


A.M.